

**CITY CIVIL AND SESSION COURT MUMBAI  
IN THE COURT OF HHJ. SHRI. V. C. BARDE  
COURT 50 ADDL. SESSIONS JUDGE  
Criminal Cause List Dated 22-06-2020**

<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>HEARING</u></b>				
1	SPL CASE CBI	100008/2018	The State of CBI, ACB Vs Dilip Durga Choudhury and others 3	
2	BAIL APPLN CBI	100654/2020	Mr. Miten Anil Pandya Vs The Central Beureau of Investigation	
3	BAIL APPLN CBI	100655/2020	Mr. Arjun Eknath Patil Vs The Central Beureau of Investigation	
<b><u>EVIDENCE PART HEARD</u></b>				
4	SPL CASE CBI	100078/2014	CBI ACB Vs Murarilal Meena and ors.	
<b><u>HEARING BEFORE CHARGE</u></b>				
5	SPL CASE CBI	100060/2018	The State CBI ACB Vs Neeraj Agarwal and others	pp
<b><u>PRODUCTION OF ACCUSED</u></b>				
6	SPL CASE CBI	100037/2018	CBI, BS and FC Vs Nirav Deepak Modi and others 24	SPP Mr. Limosin
7	SPL CASE CBI	100038/2018	CBI, BS and FC Vs Gokulnath Raghu Shetty and others 17	SPP Mr. Limosin
8	SPL CASE CBI	100049/2019	C.B.I., B.S.F.C. Vs Sanjay Kumar Prasad and other	pp